

Dr. Y. LAKSHMANA RAO  
REGISTRAR GENERAL  
FAC. REGISTRAR (ENQUIRIES)



AMARAVATI  
Date: 06.11.2023

**R.O.C.NO.178/OP CELL-E/2020**

To

The Registrar (IT-cum-CPC),  
High Court of Andhra Pradesh,  
Amaravati.

Sir,

**Sub: District Judiciary** – Letter received from the Joint Secretary & Legal Adviser, Department of Legal Affairs, New Delhi forwarding D.O.Lr.No.A-60011(6)/20/2016-Admn.III(LA), date 14.05.2020 of Secretary, Department of Legal Affairs, along with copy of the Notification dated 29.04.2020 published in Gazette of India - Requested to furnish data relating to Commercial Courts in the prescribed format and update the same in the official website of the High Court - Monthly Information furnished – Regarding.

**Ref:** High Court's letter in ROC. No 248/SO/2020, dated 03-02-2020 from the Registrar General, High Court of Andhra Pradesh.

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Adverting to the subject and reference cited supra, I am herewith furnishing the information with regard to Institution, disposal and pendency of Commercial cases in the prescribed formats form 1 to 7 as desired in the letter reference cited, filed under Commercial Courts Act, in the Commercial Courts of Vijayawada in Krishna District and Visakhapatnam for the month of **October, 2023** in the State of Andhra Pradesh in the prescribed format and update the same in the official website of the High Court.

Yours Sincerely,

*Well to effect*

*Y. Lakshmana Rao*  
06/11/2023

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06/11/2023  
REGISTRAR GENERAL  
FAC.REGISTRAR (ENQUIRIES)

Encls: Prescribed format

**Form.1**  
**List of cases filed in e-filing during the month of October, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2**  
**List of cases in which e-payment of Court Fee was made during the month of October, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3**  
**List of cases in which Electronic Service of Process has taken place during the month of October, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4****List of total number of cases randomly allocated during the month of October, 2023**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	<b>Not Applicable</b>			

**Form.5****List of cases in which Hearing in Case Management was held during the month of October, 2023**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.15/2022	APRCL-CRSSG (JV), Hyd Vs State of Andhra Pradesh	S. Rajan Vs Addl. Government Pleader	30.07.2022	05.10.2023
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 17/2023	Jayalakshmi Trading Company Vs M/s Gunasekaran	Ch. Damodhara Rao Vs Srinivasa Rao	17.07.2023	05.10.2023
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 17/2019	M/s. Danfoss Systems Limited Vs. M/s. Felguera Graus India Private Limited	Sri. N. Srinivas, Advocate for Plaintiff Vs. Sri. K. Rama Kireeti, Advocte for Defendant	18.12.2019	03.10.2023
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 13/2020	M/s. Shriram Infra Projects Vs. Sri. Meesala Sunil Kumar and 15 others	Sri. T.V.S.K. Kanaka Raju for Plaintiff Vs. Sri. V.K. Viswanadh for D1, D3 & D8, Sri. B.S. Prabhakar for D2, D7, D10 to D12 & D14, Sri. B.A. Raja Rao for D4 to D6 & D16, Exparte-D9, 12, 13, & 15	10.09.2020	03.10.2023

**Form.6**  
**Contested Commercial Cases disposed during the month of October, 2023**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 8/2020	The AP State Rep by Superintending Engineer <b>Vs.</b> Sri Amar Constructions & 2 Ors	Addl.Govt. Pleader <b>Vs</b> E.S.Chowdary	21.12.2020	No	30.10.2023	763 days	Contest	-	-	Sec 34 of Arb & Con Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 7/2021	Sri. P. Gnanadev <b>Vs.</b> Sri. P.V. Narasimham and another	Sri. A.Srinivas for Petitioner <b>Vs.</b> Sri. M. Ramdas for R1 and R2 is an Arbitrator	09.03.2021	Not Applicable	03.10.2023	938 days	Contested	-	-	U/Sec.30 & 33 of Arb & Con. Act,1940
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 13/2021	Sri. P. Gnanadev <b>Vs.</b> Sri. P.V. Narasimham and another	Sri. M. Ramdas for Petitioner <b>Vs.</b> Sri. A. Srinivas for R1, and R2 is an Arbitrator	25.03.2021	Not Applicable	03.10.2023	922 days	Contested	-	-	U/sec.17 of Arb & Con. Act, 1940
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 39/2019	M/s. The Board of Trustees of Visakhapatnam Port Trust <b>Vs.</b> M/s. AVR Infra Pvt Ltd. and another	Sri. Y. Vijaya Saradhi for Petitioner <b>Vs.</b> Sri. G. Saibaba for R1, and R2 is an Arbitrator	26.11.2019	Not Applicable	05.10.2023	1423 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 11/2020 (Old OS 13/2017)	M/s. Build-Tech Infra <b>Vs.</b> M/s. System Engineers Cutting and Welding Pvt. Ltd.	Sri. JSC Reddy for plaintiff <b>Vs.</b> B.V. Ramanjaneya Rao for Defendant	03.01.2017	No	06.10.2023	2467 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 26/2023	M/s. Hindustan Shipyard Ltd. <b>Vs.</b> M/s. Anupam Industries Ltd	Sri. M. Ramdas for Petitioner <b>Vs.</b> Sri. GVLN Murthy for Respondent	20.09.2023	Not Applicable	10.10.2023	20 days	Contested	-	-	U/sec.29A of Arb & Con. Act
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 19/2020 (Old OS 56/2016)	Venkata Swetha Poultry and another <b>Vs.</b> State Bank of India and 3 others	Sri. G.K. Vara Prasad/S. Arun Dev for Plaintiff <b>Vs.</b> Sri. Ch. Janardhana Rao for D1, Sri. D.S. Prasad for D4, Exparte-D2 & D3	15.12.2020	No	11.10.2023	1030 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC



Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 14/2020	M/s. Reddem Enterprises and two others <b>Vs.</b> Jawahar Bala Kumar and 3 others	Sri. R. Pavan Kumar for plaintiffs <b>Vs.</b> Sri. V. Chandra Sekhar for D3, Sri. VDVN Murthy for D4, Exparte-D1 & D2	10.09.2020	No	12.10.2023	1127 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC
9	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 27/2023	Air Liquide India Holding Private Limited and another <b>Vs.</b> NIL	Sri. V. Ravindra Prasad for P1 and Sri. A. Srinivas for P2 <b>Vs.</b> NIL	06.10.2023	Not Applicable	13.10.2023	07 days	Contested	-	-	U/sec.29A (4) & (5) of Arb & Con. Act

**Form.7**  
**Summary of Commercial Cases during the month of October, 2023**

Sl.No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	69	5	2	72
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	134	4	11	127